

CIONAGE

ACT NO. XXXI OF 1837

[Rep., Act, 13 of 1862]

[20th June, 1837.]

*Passed by the Hon'ble the President of the Council of India in Council, on the 20th June 1837.*

I. **I**T is hereby enacted, that so much of Act No. XVII. Of 1835, as directs that certain Coins issued from the Mints within the Territories of the East India Company shall bear on the obverse the head of the reigning Sovereign of the United Kingdom of Great Britain and Ireland, shall be suspended, till the Governor General of India in Council shall, by an Order in Council, declare those parts of the said Act to be again in force.

II. And it is hereby enacted, that till the said Governor General in Council shall make such an Order in Council as is aforesaid, the said Coins shall bear on their obverse the head of His late Majesty, William the Fourth.

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